

**Export to Iran despite US and Eurozone sanctions**

4368. SHRI N.K. SINGH : Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether it is a fact that India is continuing to export goods to Iran inspite of US and Eurozone sanctions;
- (b) if so, the details thereof and the reasons therefor;
- (c) the proposed implications of these sanctions; and
- (d) the steps taken by Government to ensure that exporters recover their money from Iran?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA) : (a) Yes, Sir.

(b) India exports goods to Iran in accordance with its international obligations of United Nations sanctions on Iran. Major items of India's export to Iran include agriculture commodities and textiles.

(c) US and Eurozone sanctions on Iran have the potential to disrupt India's trade with Iran.

(d) Rial -Rupee payment arrangements have been put in place for bilateral trade between India and Iran.

**Opening of cotton export registration**

4369. SHRIMATI T. RATNA BAI : Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Ministry has opened cotton export registration;
- (b) if so, the details thereof; and
- (c) the present status thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA) : (a) to (c) Yes, Sir. The details are given in DGFT Notification No. 113 dated 04.05.2012 and are available on DGFT website <http://www.dgft.gov.in>.

**Monuments maintained by ASI**

4370. SHRI SABIR ALI : Will the Minister of CULTURE be pleased to state:

- (a) the details of monuments of historical importance which are being maintained by ASI;